



**National Quiz Competition on Consumer Protection Law 2024**  
**(6<sup>th</sup> Edition)**  
**26 October, 2024**



Organised By:

**Chair on Consumer Law at National Law University Delhi**

Under the aegis of:

**Department of Consumer Affairs**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Government of India**

**BROCHURE**

---

**A. GENERAL**

1. The sixth edition of the 'National Quiz Competition on Consumer Protection Laws 2024' will be organised by the Chair on Consumer Law at National Law University Delhi under the aegis of Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution, Government of India on 26<sup>th</sup> October 2024 and will be held online via Live Video Conferencing.
2. Undergraduate students, from all disciplines, may participate in individual capacity.
3. *A maximum of three students from a single College/University will be allowed to participate in the quiz. If University has different colleges under it, three students from each college will be allowed to participate in the quiz. The participants will be shortlisted on a first-come-first-served basis in both the cases. Only applicants who have been successfully registered shall be contacted for further details.*
4. *No winner of any previous editions of the Quiz can participate in the 2024 edition.*
5. The top 3 participants will be awarded prize money (1st position - ₹6000, 2nd position - ₹4000, 3rd position - ₹2000) and Certificates. All participants will be given Certificates of Participation.

6. Upon registration, shortlisted participants will receive detailed Rules of Procedure for the Quiz including instructions for preliminary and final rounds, marking scheme, duration, scoring and other relevant details.
7. The Quiz will be held online, in two stages: Stage 1 shall be an MCQ preliminary test of 30 Questions, to be attempted in 20 minutes. After the results are compiled, the shortlisted candidates shall be contacted through email for Stage 2 (i.e., the Final Round to be administered *via* Live Video Conferencing).
8. An invite will be sent to the top eight (8) scorers of the first round to participate in the final round. All the participants need to check their emails after the first round and those selected for final round are required to confirm their participation in the final round through confirmation mail. If no confirmation is sent by the candidate, other candidates in the waiting list will be allowed to participate.
9. The participants are advised to have seamless internet connectivity. In case a participant logs out or disconnects from the Quiz at any time due to internet connectivity or otherwise, they will be treated as an ‘external person’ for the remainder of the Quiz, *i.e.* they cannot rejoin the Quiz. The organisers will NOT entertain any complaints regarding connectivity in view of the sanctity of the National Quiz.

### **B. ORGANISING BODY**

9. The Chair on Consumer Law at National Law University Delhi (“The Chair”) shall be the Organising Body for the National Quiz Competition on Consumer Protection Laws 2024 (“National Consumer Quiz”).
10. The Chair has the sole discretion to enforce, clarify, interpret the Rules; resolve any disputes that may arise during the competition and has the power to change/supplement the Rules, if any changes or supplements are necessary.
11. The Chair reserves the right to postpone/ reschedule /cancel the quiz competition without assigning any reasons.
12. Each participant shall mandatorily provide one valid email address to the Chair at the time of registration – the onus is on each participant to ensure that all details are furnished properly.

13. The Chair shall bear no responsibility in case any participant does not receive any communication, due to any reason whatsoever.

### **C. REGISTRATION**

13. Participants may register online [here](#) or use the scanner attached at the end of brochure for registration. There is no Registration Fee.

14. Registration will close at 11:59:59 p.m. on 20<sup>th</sup> October 2024.

15. Upon registration, shortlisted participants shall receive detailed Rules of Procedure for the Quiz including instructions for preliminary and final rounds, marking scheme, duration, scoring and other relevant details.

### **D. CLARIFICATIONS**

16. For any clarifications regarding the Quiz, registration and aforementioned Rules, [consumerquiz.nludelhi@gmail.com](mailto:consumerquiz.nludelhi@gmail.com) can be contacted.

#### **Contact Us:**

Dr. Sushila  
Associate Professor (Law)  
National Law University Delhi  
Project Director, Chair on Consumer Law at NLU Delhi  
E-mail: [consumerquiz.nludelhi@gmail.com](mailto:consumerquiz.nludelhi@gmail.com)

